

Declaration of Assets and Liabilities

Year 2025

I, Roshan kumar Ravi , son/ daughter /wife of Shri Bhupendra Narayan Yadav,
Aged 49 years, belonging to Bihar Vidhan Sabha service and presently working as
Section Officer give herein below the details of the assets (immovable, movable, bank
balance, etc.) of myself, my spouse and dependants*:

A. Details of movable assets

(Assets in joint name indicating the extent of joint ownership will also have to be given)

Sr. No.	Description	Self	Spouse Name(S) Vibha Kumari	Dependan t-1 Name Pragati Priya (D)	Dependant -2 Name Anshu Priya (D)	Dependant-3 Aryan Arya (S)	Dependa nt-4 Astha Priya(D)
(i)	Cash	95000/-	40000/-	25000/-	10000/-	8000/-	11000/-
(ii)	Deposits in Banks, Financial Institutions And Non-Banking Financial Companies	SBI BVM-RS -99945/- UBI- 10293/- AXIS A/C- 15000/-	SBI SINGHESHWAR-185/- SBI BVM -718/-		Sukanya samridhi Rs- 24000/- per annum		Sukanya samridhi Rs- 24000/- per annum
(iii)	Bonds, Debentures and Shares in companies	MUTUAL FUND- 11000/ PER MONTH	SIP - 4000/ MONTH				
(iv)	Other financial institutions, NSS, Postal Savings, LIC Policies, etc	Post office saving a/c- 1200/- Health policy premium- 19087/- per annum PPF - Rs -1000/- Term policy - 21036 per annum					
(v)	Motor Vehicles (details of make, etc.)	Honda Activa SCOOTY BEARING REG. NO.- BR01BU 9835					
(vi)	Jewellery (give details of weight and value)	GOLD- 75 Gm	GOLD-165 Gm SILVER-600 Gm	GOLD- 50 Gm	GOLD- 30 Gm	GOLD- 20 Gm	GOLD- 35 Gm
(vii)	Other assets, such as values of claims / interests						

Note: Value of Bonds / shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

* Dependant here means a person substantially dependent on the income of the employee.

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11/02/26

B. Details of Immovable assets

[Note: Properties in joint ownership indicating the extent of joint ownership will also have to be indicated]

Sr. No.	Description	Self	Spouse Name(S) Vibha Kumari	Dependant-1 Name Pragati Priya (D)	Dependant-2 Name Anshu Priya (D)	Dependant-3 Aryan Arya (S)	Dependant-4 Astha Priya (D)
(i)	Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) - Current market value	Undivided ancestral/parental property at vill+ post- Sukhasan, Ps- Singheshwar Madhepura, Bihar					
(ii)	Non-Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) - Current market value		Khata no.- 18 plot no. -04 Area - 1361 sq feet Chihut moja phulwarisharif Patna Purchased on 15.03.2012				
(iii)	Buildings (Commercial and residential) Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value	Undivided ancestral/Parental house and land at vill+ post- Sukhasan, Ps- Singheshwar Madhepura, Bihar					
(iv)	Houses / Apartments, etc. - Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value	Registered 2BHK flat(Basudev maitri Palace) at Chandrashekhar nagar east Gola road Danapur Patna					
(v)	Others (such as interest in property)						

(2) I give herein below the details of my liabilities / overdues to public financial institutions and government dues:-

[Note : Please give separate details for each item]

Sr. No.	Description	Name & address of Bank / Financial Institutions(s) / Department (s)	Amount outstanding as on 11-02-2026
(a)	(i) Loans from Banks	HDFC PATNA(a/c-165459314) SBI BVM(rin raksha) HOME LOAN FROM SBI HOME LOAN RENOVATION FROM SBI PERSONAL LOAN SBI	1438554/- 225397/- 2907403/- 600370/- 214170/-
	(ii) Loans from financial institutions	-	-
	(iii) Government Dues:		
	(a) dues to departments dealing with government accommodation	-	-
	(b) dues to departments dealing with supply of water	-	-
	(c) dues to departments dealing	-	-

Pragati Priya

	with supply of electricity		
	(d) dues to departments dealing with telephones		
	(e) dues to departments dealing with government transport (including aircraft and helicopters)		
	(f) Other dues, if any		
(b)	(i) Income Tax including surcharge [Also indicate the assessment year upto which Income Tax Return filed. Give also Permanent Account Number (PAN)]	A.Y. 2025-26 TAX PAID INCLUDING SURCHARGE - Rs.101080/- PAN NO.- ARYPR9197C	
	(ii) Wealth Tax [Also indicate the assessment year upto which Wealth Tax return filed.]		
	(iii) Sales Tax [Only in case of proprietary business]		
	(iv) Property Tax		

C. Personal Detail

GPF/CPF/PRAN No. :-

Gender :- (M/F)

Date of Birth :- (DD/MM/YYYY)

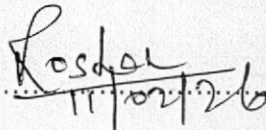
Class/Group :- (A/B/C)

Cadre :-

(Full Name e.g. B.A.S.-Bihar Administrative Service,
B.S.S.- Bihar Secretariat Service etc.)

Home District :-

I hereby declare that the above details are true to the best of my knowledge and belief.

Signature 

Name of Employee: Roshan Kumar Ravi.....

Place: Patna

Designation:.....Section Officer

Date: 11-02-2026

Department: Bihar Vidhan Sabha Secretariate.

Note: Please sign each page of the declaration. Asset declaration form must be in A4 size white paper with computer typed (single side) in prescribed format.